

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1167
ANSWERED ON:03.03.2011
COMMON INCOME LIMIT FOR PRE AND POST MATRIC SCHOLARSHIPS
Joshi Shri Kailash

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) The limit of annual family income for scholarship for minorities for eligibility for pre and post matric scholarships;
- (b) whether in view of spurt in basic index (price index) the Government proposes to prescribe common income limit for the minorities; and
- (c) if so, the reasons therefor;

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (VINCENT H. PALA)

- (a) The limit of annual family income for eligibility for pre and post matric scholarships for minorities is Rs.1 lakh and Rs.2 lakh respectively.
- (b) and (c) No, Madam. The income limit has been decided for the Eleventh Five Year Plan period. At present, there is no proposal to prescribe common income limit.